

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. _____ /DHC/GAZ.IIB/G.8/DLJ&LA/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge
-cum-Spl.Judge (PC Act)(CBI),
Rouse Avenue Court Complex,
New Delhi



Sub: Appointment of Sh.Samar Vishal, DHJS, as Special Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, on deputation basis.

Sir,

I am directed to forward herewith a copy of Order No.F.20(35)/97-GAD/Pt.File-II/7270-7278 dated 10.07.2023 received from the Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, on the above subject and to request you to relieve Sh.Samar Vishal, an officer of Delhi Higher Judicial Service, with immediate effect, to enable him to join as Special Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, on deputation basis, initially for a period of one year.

Encl.: As above

Yours sincerely,

Sd/-
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

5186-5189

Endst. No. _____ /DHC/GAZ.IIB/G-8/DLJ&LA/2023

Dated: 11/07/2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Department of Law, Justice & Leg. Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi-110002.
3. Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi.
4. Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

Judl. Bx

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P.O. A.S.J. (-1105)
11/07/23

Sandeep Kumar
(Sandeep Kumar)
Administrative Officer (J)(Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/ 52188-223

Dated, Delhi the 1 JUL 2023

Sub:- Appointment of Sh. Samar Vishal, DHJS as Special Secretary in the (Law, Justice & Legislative Affair), Govt. of NCT of Delhi, on deputation basis..

Copy forwarded along with its enclosure for information and necessary to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi